

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2112
TO BE ANSWERED ON 10.03.2016

Crisis of Drinking Water

2112. COL. SONARAM CHAUDHARY:
SHRI DEVJI M. PATEL:
SHRI DUSHYANT SINGH:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has received proposals from the State Governments including Rajasthan seeking grant of special status for Rural Water Supply Schemes in order to solve problems of drinking water;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) the time by which the Government proposes to grant special status to the concerned States to provide additional assistance for water supply schemes under NRDWP;
- (d) whether the Government proposes to provide additional funds to the States with special status including Rajasthan; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

(a) & (b) Water is a State subject. However to supplement efforts of the State Govt., this Ministry runs a Centrally Sponsored Scheme, National Rural Drinking Water Programme (NRDWP). As per its guidelines, fund allocated to the Ministry under this Programme is distributed amongst the States based on a pre-defined criteria. As such, there is no provision for granting special status to a State. The Ministry has not received any detailed proposal from any State Government including Rajasthan to grant special status to the State.

However, various States including State of Rajasthan have been getting additional / third instalment of funds which is released to the States at the end of the financial year from the available unspent funds under the programme, based on the good spending capacity of the State.

(c) to (e) Does not arise in view of above.
